

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|-----------|---------|-------------------------------------|
| CP No. 54/ 2017 | - | Admission | 2(41) | Haas Food Equipment India Pvt. Ltd. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

32 CHANDRAMOHAN K. APPLICANT
PCS
9845133 861

C Mohan

PCS for petitioner is present. Heard him.

For orders, list it 26.07.2017.

MEMBER (J)

MEMBER (T)